

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① H. KARTHIK SESHADRI.
for Urv & Honey

for Request 1-3 & 5 & 6 ✓

② A. K. Bhasakar
for T.K. Bhasakar

Counsel for Petitioner

✓

ORDER

Counsels representing both the parties are present and prayed for time to make final submissions. Time is enlarged at request. Put up on 07.03.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc